CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

OA 4195/2012 MA 3514/2012

this the 22nd day of December, 2015

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Shri Yodhvir Chopra S/o Shri Bikram Jeet Chopra R/o 617, GH-14, Paschim Vihar New Delhi

.... Applicant

(By Advocate: Shri M.K.Bhardwaj)

VERSUS

- The Secretary
 Ministry of Agriculture
 Krishi Bhavan, New Delhi 110 001
- The Managing Director
 National Co-operative Development Corporation
 Siri Institutional Area
 Hauz Khas, New Delhi 16 Respondents

(By Advocate: None)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

When this matter is taken up, the learned counsel for the applicant submits that he has no instructions from the applicant since a long time. In the circumstances, the OA is dismissed for non-prosecution. No costs.

(Shekhar Agarwal) Member (A) (V. AJAY KUMAR) Member (J)

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